- (ii) Providing all-weather rural road connectivity to unconnected villages and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village;
- (iii) Construction of play fields;
- (iv) Works for improving disaster preparedness or restoration of roads or restoration of other essential public infrastructure including flood control and protection works providing drainage in water logged areas, deepening and repairing of flood channels, chaur renovation, construction of storm water drains for coastal protection;
- (v) Construction of buildings for Gram Panchayats, women self-help groups' federations, cyclone shelters, Anganwadi centres, village haats and crematoria at the village or block level.
- (vi) Construction of Food Grain Storage Structures for implementing the provisions of The National Food Security Act 2013 (20 of 2013);
- (vii) Production of building material required for construction works under the Act as a part of the estimate of such construction works.
- (viii) Maintenance of rural public assets created under the Act; and
- (ix) Any other work which may be notified by the Central Government in consultation with the State Government in this regard.

Sand dune stabilization in desert areas of Rajasthan

- †1325. SHRI RAM NARAIN DUDI: Will the Minister of RURAL DEVELOP-MENT be pleased to state?
- (a) whether the work of sand dune stabilization is going on in the desert areas of Rajasthan;
 - (b) if so, the budget allocated therefor during the last five financial years; and
- (c) whether the launched projects have been completed along with the number of the farmers benefited therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Yes Sir.

(b) As per information received from the Government of Rajasthan, the budgetary allocation for sand dune stabilization works during the last five years is as follows:-

[†]Original notice of the question was received in Hindi.

[RAJYA SABHA]

Unstarred Questions

 2009-10
 61.57

 2010-11
 84.78

 2011-12
 35.18

 2012-13
 1865.18

 2013-14
 3646.39

(c) The Rajasthan Forestry and Bio-diversity Project Phase-II has started only from the last year and benefits will start accruing after a few years when the plantations are established.

Financial assistance to mentally retarded persons under MGNREGA

1326. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is considering to modify the guidelines of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the benefit of mentally retarded persons for granting financial assistance for their livelihood;
 - (b) if so, the details thereof;

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Written Answers to

- $\begin{tabular}{ll} (c) & whether Government has already issued directions to the States in this regard; \\ and \\ \end{tabular}$
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir.

(b) to (d) Do not arise.

Maintenance of roads under PMGSY

- †1327. SHRIMATI KANAK LATA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of the present system of maintenance of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY);
 - (b) whether it is a fact that the condition of roads constructed under PMGSY turns

[†]Original notice of the question was received in Hindi.